

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/124/CAA/17
NAME OF THE TRANSFEROR : MPORTAL (I) WIRELESS SOLUTIONS PVT LTD
NAME OF THE TRANSFEROR : TRANSERA COMMUNICATIONS PVT LTD
NAME OF THE TRANSFERRE : BROADSOFT TECHNOLOGIES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	Swaminathan M D	Counsel for Applicant	
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ORDER

Heard the counsel. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)